

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA


C.P. No.468/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th February 2018, 10.30 A.M

Name of the Company	Deepak Kumar -Vs- ITC Limited. & Anr.		
Under Section	58/59		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 Mr. Kauldir Malik } For Petitioner
2 Mr. A.K. Upadhyay }
Adh


9/2/18

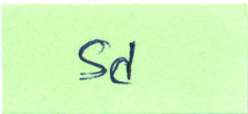
S.No.113 – C.P. No.468/KB/2017 – Deepak Kumar vs. ITC
Limited & Anr.

ORDER

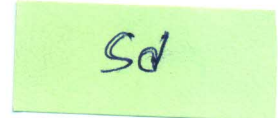
Ld. Counsel for the Petitioner is present.

Ld. Counsel appearing for the Petitioner submitted that notices were served on the respondents on 7th September, 2017 but till date no reply has been filed by the respondent.

List on 9th April, 2018.



(Jinan K.R.)
Member (Judicial)



(V.P. Singh)
Member (Judicial)